COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 447, 448 & 449 of 2015 in DFR No. 1540 of 2015

Dated: 29th August, 2017

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on <u>17.10.2017</u>.

PPS/ Court Master